

LIB

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

O.A.No.210/210/0016/2020

Date of decision: 03.01.2020

CORAM:- R. VIJAYKUMAR, MEMBER (A) .
R.N. SINGH, MEMBER (J) .

1. Nilesh Uttam Jagtap
S/o. Sh. Uttam Vitthal Jagtap
Age-25 years,
Resident of SMQ-97/1, AF Stn,
Devlali (South)
(Lahavit Gate), Nashik
Maharashtra-422 501.

... Applicant.

(By Advocate Shri Abhishek Bhaduri)

VERSUS.

1. Union of India
Through the Secretary,
Ministry of Defence,
South Block,
New Delhi-110 011.

2. Air Officer Commanding
25, Equipment Depot,
Air Force Station,
Deolali-422 501.

... Respondents.

ORDER (ORAL)

Per: R. VIJAYKUMAR, MEMBER (A)

1. When the case is called out, none appeared for the applicant.

2. This application has been filed on

07.11.2019 and objections were recorded by the Registry on 18.11.2019 but have not been removed despite notice placed on the Notice Board on 09.12.2019 and various attempts made to contact the counsel for the applicant with information about consideration of this matter.

3. It appears that the applicant has lost interest in pursuing the matter.

4. In view of the above, the OA is dismissed in default for non-prosecution.

5. No order as to costs.

(R. N. Singh)
Member (J)

(R. Vijaykumar)
Member (A)

V.

SD
07/01/20